

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : CP/10/2017
NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM
NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5
UNDER SECTION : 241/242**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. KARTHIK RAM MOHANI Counsel for Petitioners. Karti
for S. RAMASUBRAMANIAM
S ASSOCIATES.
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2. Rajasekhar VK Counsel for the respondents Rajanthan.
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ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that the pleadings are complete and sought time for submitting arguments. Time extended at request. Put up on 26.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)